

Papers Laid on the Table of the house by Ministers/Members

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL):

Sir, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Law Institute, New Delhi, for the year 2024-2025, along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Law Institute, New Delhi, for the year 2024-2025.

[Placed in Library, See No. LT5496/18/25]

आयुष मंत्रालय के राज्य मंत्री; तथा स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री प्रतापराव गणपतराव जाधव)

: सभापति महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (1) (एक) भारतीय चिकित्सा पद्धति राष्ट्रीय आयोग, नई दिल्ली के वर्ष 2024-2025 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) भारतीय चिकित्सा पद्धति राष्ट्रीय आयोग, नई दिल्ली के वर्ष 2024-2025 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT5497/18/25]

- (2) (एक) राष्ट्रीय होम्योपैथी आयोग, नई दिल्ली के वर्ष 2024-2025 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) राष्ट्रीय होम्योपैथी आयोग, नई दिल्ली के वर्ष 2024-2025 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT5498/18/25]

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री; तथा रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया

पटेल) : सभापति महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ :-

(1) कंपनी अधिनियम, 2013 की धारा 394 की उपधारा 1(ख) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(क) (एक) प्रोजेक्ट्स एंड डेवलपमेंट इंडिया लिमिटेड, नोएडा के वर्ष 2024-2025 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।

(दो) प्रोजेक्ट्स एंड डेवलपमेंट इंडिया लिमिटेड, नोएडा का वर्ष 2024-2025 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे और उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT5499/18/25]

(ख) (एक) एचआईएल (इंडिया) लिमिटेड, नई दिल्ली के वर्ष 2024-2025 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।

(दो) एचआईएल (इंडिया) लिमिटेड, नई दिल्ली का वर्ष 2024-2025 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे और उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT5500/18/25]

(ग) (एक) हिंदुस्तान ऑर्गेनिक केमिकल्स लिमिटेड, एर्नाकुलम के वर्ष 2024-2025 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।

(दो) हिंदुस्तान ऑर्गेनिक केमिकल्स लिमिटेड, एर्नाकुलम का वर्ष 2024-2025 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे और उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT5501/18/25]

(2) (एक) राष्ट्रीय औषधीय शिक्षा एवं अनुसंधान संस्थान, अहमदाबाद के वर्ष 2024-2025 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित खाते।

(दो) राष्ट्रीय औषधीय शिक्षा एवं अनुसंधान संस्थान, अहमदाबाद के वर्ष 2024-2025 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT5502/18/25]

(3) (एक) राष्ट्रीय औषधीय शिक्षा एवं अनुसंधान संस्थान, हैदराबाद के वर्ष 2024-2025 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)

तथा लेखापरीक्षित लेखे ।

- (दो) राष्ट्रीय औषधीय शिक्षा एवं अनुसंधान संस्थान, हैदराबाद के वर्ष 2024-2025 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT5503/18/25]

- (4) (एक) नई दिल्ली क्षय रोग केन्द्र, नई दिल्ली के वर्ष 2024-2025 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित खाते ।

- (दो) नई दिल्ली क्षय रोग केन्द्र, नई दिल्ली के वर्ष 2024-2025 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT5504/18/25]

- (5) (एक) राष्ट्रीय आयुर्विज्ञान अकादमी (भारत), नई दिल्ली के वर्ष 2024-2025 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

- (दो) राष्ट्रीय आयुर्विज्ञान अकादमी (भारत), नई दिल्ली के वर्ष 2024-2025 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT5505/18/25]

- (6) (एक) राष्ट्रीय क्षय एवं श्वसन रोग संस्थान, नई दिल्ली के वर्ष 2024-2025 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

- (दो) राष्ट्रीय क्षय और श्वसन रोग संस्थान, नई दिल्ली के वर्ष 2024-2025 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT5506/18/25]

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Sir, on behalf of Shri Kirti Vardhan Singh, I beg to lay on the Table:-

- (1) A copy of the Passports (Amendment) Rules, 2025 (Hindi and English versions) published in Notification No. G.S.R. 156(E) in Gazette of India dated 28th February, 2025 under sub-section (3) of Section 24 of the Passports Act, 1967.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT5507/18/25]

THE MINISTER OF STATE IN THE MINISTRY OF PORTS, SHIPPING AND WATERWAYS (SHRI SHANTANU THAKUR): Sir, I beg to lay on the table:-

- (1)
 - (i) A copy of the Annual Administration Report (Hindi and English versions) of the V.O. Chidambaranar Port Trust, Tuticorin, for the year 2024-2025, along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the V.O. Chidambaranar Port Trust, Tuticorin, for the year 2024-2025.

[Placed in Library, See No. LT5508/18/25]

- (2)
 - (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mumbai Port Authority Pension Fund Trust, Mumbai, for the year 2024-2025, along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mumbai Port Authority Pension Fund Trust, Mumbai, for the year 2024-2025.

[Placed in Library, See No. LT5509/18/25]

- (3)
 - (i) A copy of the Annual Administration Report (Hindi and English versions) of the Cochin Port Authority, Cochin, for the year 2024-2025.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Cochin Port Authority, Cochin, for the year 2024-2025, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Cochin Port Authority, Cochin, for the year 2024-2025.
- (iv) A copy of the Review (Hindi and English versions) by the Government of the working of the Cochin Port Authority, Cochin, for the year 2024-2025.

[Placed in Library, See No. LT5510/18/25]

- (4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Jawaharlal Nehru Port Authority, Mumbai, for the year 2024-2025, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Port Authority, Mumbai, for the year 2024-2025.

[Placed in Library, See No. LT5511/18/25]

- (5) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Paradip Port Authority, Paradip, for the year 2024-2025.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Paradip Port Authority, Paradip, for the year 2024-2025, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Paradip Port Authority, Paradip, for the year 2024-2025.
- (iv) A copy of the Review (Hindi and English versions) by the Government of the working of the Paradip Port Authority, Paradip, for the year 2024-2025.

[Placed in Library, See No. LT5512/18/25]

- (6) (i) A copy of the Annual Administration Report (Hindi and English versions) of the New Mangalore Port Authority, New Mangalore, for the year 2024-2025, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the New Mangalore Port Authority, New Mangalore, for the year 2024-2025.

[Placed in Library, See No. LT5513/18/25]

- (7) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Deendayal Port Authority, Kandla, for the year 2024-2025.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Deendayal Port Authority, Kandla, for the year 2024-2025, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Deendayal Port Authority, Kandla, for the year 2024-2025.
- (iv) A copy of the Review (Hindi and English versions) by the Government of the working of the Deendayal Port Authority, Kandla, for the year 2024-2025.

[Placed in Library, See No. LT5514/18/25]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Maritime University, Chennai, for the year 2024-2025.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Maritime University, Chennai, for the year 2024-2025, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Maritime University, Chennai, for the year 2024-2025.

[Placed in Library, See No. LT5515/18/25]

- (9) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013: -

- (a) (i) Statement regarding Review by the Government of the working of the Kamarajar Port Limited, Chennai, for the year 2024-2025.
- (ii) Annual Report of the Kamarajar Port Limited, Chennai, for the year 2024-2025, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5516/18/25]

- (b) (i) Statement regarding Review by the Government of the working of the Sagarmala Finance Corporation Limited, New Delhi, for the year 2024-2025.
- (ii) Annual Report of the Sagarmala Finance Corporation Limited, New Delhi, for the year 2024-2025, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5517/18/25]

- (c) (i) Review by the Government of the working of the Shipping Corporation of India Limited, Mumbai, for the year 2024-2025.
- (ii) Annual Report of the Shipping Corporation of India Limited, Mumbai, for the year 2024-2025, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5518/18/25]

- (d) (i) Review by the Government of the working of the Shipping Corporation of India Land and Assets Limited, Mumbai, for the year 2024-2025.
- (ii) Annual Report of the Shipping Corporation of India Land and Assets Limited, Mumbai, for the year 2024-2025, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5519/18/25]

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SANJAY SETH): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Manohar Parrikar Institute for Defence Studies and Analysis, New Delhi, for the year 2024-2025, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Manohar Parrikar Institute for Defence Studies and Analysis, New Delhi, for the year 2024-2025.

[Placed in Library, See No. LT5520/18/25]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013: -
- (a) (i) Review by the Government of the working of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2024-2025.
- (ii) Annual Report of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2024-2025, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5521/18/25]

- (b) (i) Statement regarding Review by the Government of the working of the BEML Land Assets Limited, Bengaluru, for the year 2024-2025.
- (ii) Annual Report of the BEML Land Assets Limited, Bengaluru, for the year 2024-2025, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5522/18/25]

- (c) (i) Review by the Government of the working of the BEML Limited, Bangalore, for the year 2024-2025.
- (ii) Annual Report of the BEML Limited, Bangalore, for the year 2024-2025, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5523/18/25]

- (d) (i) Review by the Government of the working of the Hindustan Aeronautics Limited, Bengaluru, for the year 2024-2025.
- (ii) Annual Report of the Hindustan Aeronautics Limited, Bengaluru, for the year 2024-2025, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5524/18/25]

- (e) (i) Review by the Government of the working of the India Optel Limited, Dehradun, for the year 2024-2025.
- (ii) Annual Report of the India Optel Limited, Dehradun, for the year 2024-2025, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5525/18/25]

- (3) A copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Aeronautics Limited and the

Department of Defence Production, Ministry of Defence, for the year 2025-2026.

[Placed in Library, See No. LT5526/18/25]

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI BHUPATHI RAJU SRINIVASA VARMA): Sir, I beg to lay on the

Table a copy each of the following papers (Hindi and English versions):-

- (1) Memorandum of Understanding between the MSTC Limited and the Ministry of Steel for the year 2025-2026.
- (2) Memorandum of Understanding between the MECON Limited and the Ministry of Steel for the year 2025-2026.
- (3) Memorandum of Understanding between the MOIL Limited and the Ministry of Steel for the year 2025-2026.
- (4) Memorandum of Understanding between the Steel Authority of India Limited and Ministry of Steel for the year 2025-2026.
- (5) Memorandum of Understanding between the NMDC Limited and the Ministry of Steel for the year 2025-2026.

[Placed in Library, See No. LT5527/18/25]

- (6) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013: -
 - (a) (i) Review by the Government of the working of the KIOCL Limited, Bengaluru, for the year 2024-2025.
 - (ii) Annual Report of the KIOCL Limited, Bengaluru, for the year 2024-2025, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5528/18/25]

- (b) (i) Statement regarding Review by the Government of the working of the MOIL Limited, Nagpur, for the year 2024-2025.

- (ii) Annual Report of the MOIL Limited, Nagpur, for the year 2024-2025, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5529/18/25]

- (c) (i) Review by the Government of the working of the MSTC Limited, Kolkata, for the year 2024-2025.
- (ii) Annual Report of the MSTC Limited, Kolkata, for the year 2024-2025, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5530/18/25]

- (d) (i) Review by the Government of the working of the MECON Limited, Ranchi, for the year 2024-2025.
- (ii) Annual Report of the MECON Limited, Ranchi, for the year 2024-2025, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5531/18/25]

- (e) (i) Review by the Government of the working of the NMDC Steel Limited, Bastar, for the year 2024-2025.
- (ii) Annual Report of the NMDC Steel Limited, Bastar, for the year 2024-2025, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5532/18/25]

- (f) (i) Review by the Government of the working of the NMDC Limited, Hyderabad, for the year 2024-2025.
- (ii) Annual Report of the NMDC Limited, Hyderabad, for the year 2024-2025, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5533/18/25]

(g) (i) Review by the Government of the working of the Bisra Stone Lime Company Limited, Bhubaneswar, for the year 2024-2025.

(ii) Annual Report of the Bisra Stone Lime Company Limited, Bhubaneswar, for the year 2024-2025, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5534/18/25]

(h) (i) Review by the Government of the working of the Eastern Investment Limited, Bhubaneswar, for the year 2024-2025.

(ii) Annual Report of the Eastern Investment Limited, Bhubaneswar, for the year 2024-2025, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5535/18/25]

(i) (i) Review by the Government of the working of the Steel Authority of India Limited, New Delhi, for the year 2024-2025.

(ii) Annual Report of the Steel Authority of India Limited, New Delhi, for the year 2024-2025, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT5536/18/25]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI PABITRA MARGHERITA): Sir, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council for Cultural Relations, New Delhi, for the year 2024-2025.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council for Cultural Relations, New Delhi, for the year 2024-2025, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council for Cultural Relations, New Delhi, for the year 2024-2025.

[Placed in Library, See No. LT5537/18/25]

(2) (i) A copy of the Annual Accounts (Hindi and English versions) of the South Asian University, New Delhi, for the year ended 31st December, 2024, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the South Asian University, New Delhi, for the year ended 31st December, 2024.

[Placed in Library, See No. LT5538/18/25]

-

12.03 hrs